# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

### LOK SABHA

# **UNSTARRED QUESTION NO. 2716**

ANSWERED ON 22.12.2022

#### BENEFICIARIES UNDER PM-KUSUM

#### 2716. SHRI BHAGIRATH CHOUDHARY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the date on which Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) was introduced keeping in view the easy availability of electricity for the farmers and villagers in the country and the process of selection in it;
- (b) whether any criteria have been laid down for the selection of beneficiaries under PM-KUSUM and if so, the details thereof;
- (c) the number of eligible farmers and villagers benefited under PM-KUSUM since its inception till date along with the quantum of amount provided to beneficiaries, year and State/UT-wise including districts of Rajasthan;
- (d) whether the solar power generation capacity has increased in the entire country through the installation of solar irrigation pumps for agriculture under PM-KUSUM; and
- (e) if so, the details thereof, State/UT-wise including Rajasthan?

#### **ANSWER**

#### THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

### (SHRI R.K. SINGH)

(a) & (b) With the objectives including de-dieselisation of the farm sector, providing water and energy security to farmers, increasing the income of farmers and curbing environmental pollution the Government introduced Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) on 08.03.2019.

The PM-KUSUM is a demand driven scheme and therefore capacities are allocated under the three components of the scheme based on demand received from the states/ UTs

Under Component-A of PM-KUSUM Scheme, individual farmers or a group of farmers or cooperatives or panchayats or Farmer Producer Organizations (FPOs) or Water User Associations (WUAs) can install solar power plants up to 2 MW capacity on barren/fallow/marshy/cultivable land. Under Component-B and Component-C of the scheme, individual farmers, group of farmers, cluster irrigation systems, WUAs, FPOs, and Primary Agriculture Credit Societies (PACS) can install the standalone solar pumps or solarize their existing grid-connected agriculture pumps.

- (c)State/UT-wise and year-wise details of the farmers benefitted and the central financial support released under the Scheme, including for the districts of Rajasthan, are placed at **Annexure-I** and **Annexure-II** respectively.
- (d) & (e) State/UT-wise details of the solar power capacity added through installation of standalone solar pumps and solarization of existing agriculture pumps, including the State of Rajasthan, is placed at **Annexure-III.**

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Annexure-I referred in reply to part (c) of the Lok Sabha Unstarred Question No. 2716 to be answered on 22.12.2022

Year and State/UT-wise details of farmers benefitted under PM-KUSUM Scheme since inception, till 30.11.2022\*

S.no.	State/UT	Farmers benefitted (Nos,)					
		2020-21	2021-22	2022-23	Total		
1	Gujarat	93	366	810	1269		
2	Haryana	8166	23798	7381	39345		
3	Himachal Pradesh	40	216	262	518		
4	Jammu & Kashmir	0	103	359	462		
5	Jharkhand	381	6336	2205	8922		
6	Karnataka	76	238	0	314		
7	Kerala	0	0	30	30		
8	Madhya Pradesh	7234	0	2	7236		
9	Maharashtra	0	2426	27436	29862		
10	Manipur	0	28	0	28		
11	Meghalaya	0	35	0	35		
12	Odisha	110	647	381	1138		
13	Punjab	1107	5390	5473	11970		
14	Rajasthan	3514	19978	30317	53809		
15	Tamil Nadu	988	199	1223	2410		
16	Tripura	63	358	753	1174		
17	Uttar Pradesh	2959	3883	4547	11389		
18	Uttarakhand	0	0	307	307		
	Total	24731	64001	81486	170218		

<sup>\*</sup> No solarisation of pumps reported during 2019-20

Annexure-II referred in reply to part (c) of the Lok Sabha Unstarred Question No. 2716 to be answered on 22.12.2022

State-wise and year-wise funds released under the PM-KUSUM Scheme as on 30.11.2022 (Amount in Rs. Crore)

S. No.	States/UTs	2019-20	2020-21	2021-22	2022-23	Total
1.	Arunachal Pradesh	0	0	0	0.15	0.15
2.	Gujarat	0	3.95	0	0	3.95
3.	Haryana	0	51.33	161.12	38.46	250.91
4.	Himachal Pradesh	0	2.8	0	5.77	8.57
5.	Jammu & Kashmir	0	0	0	15.45	15.45
6.	Jharkhand	0	16.05	0	0	16.05
7.	Karnataka	0	1.26	0	0	1.26
8.	Madhya Pradesh	71.07	0	0	0	71.07
9.	Maharashtra	0	0	9.6	151.76	161.36
10.	Manipur	0	0.36	0	0	0.36
11.	Meghalaya	0	0.28	0	0	0.28
12.	Odisha	0	0.77	0	0	0.77
13.	Punjab	0	8.28	23.7	27.99	59.97
14.	Rajasthan	68.98	52.06	153.49	190.98	465.51
15.	Tamil Nadu	11.21	0	20.3	0	31.51
16.	Tripura	0	3.96	7.36	0	11.32
17.	Uttarakhand	0	0	0	3.31	3.31
18.	Uttar Pradesh	0	15.34	13.73	35.79	64.86
19.	Others	0	0	16.75	0	16.75
Total	,	151.26	156.43	406.04	469.66	1183.39

Annexure-III referred in reply to part (d) & (e) of the Lok Sabha Unstarred Question No. 2716 to be answered on 22.12.2022

State/UT-wise details of solar capacity addition through solarization of agricultural pumps under Component-B and Component-C of the PM-KUSUM Scheme as on 30.11.2022

S.No.	State/UT	Solar Capacity Addition (MW)
1	Rajasthan	333.0
2	Haryana	262.0
3	Maharashtra	107.5
4	Punjab	59.4
5	Madhya Pradesh	29.3
6	Jharkhand	23.4
7	Uttar Pradesh	32.3
8	Tamil Nadu	14.4
9	Gujarat	8.5
10	Odisha	4.0
11	Himachal Pradesh	2.0
12	Tripura	2.0
13	Jammu & Kashmir	2.0
14	Karnataka	2.0
15	Uttarakhand	1.9
16	Kerala	0.2
17	Manipur	0.1
18	Meghalaya	0.1
	Total	884.1